



Sr.No.	Date	Orders
		<p data-bbox="938 271 975 309">:2:</p> <p data-bbox="1273 271 1469 309">(ITA 402/03)</p> <p data-bbox="435 353 1549 566">leave petitions filed by the Revenue as well as by the assessee against the afore-noted judgment of this Court and it has attained finality, we are not inclined to entertain the appeal. The same is accordingly dismissed.</p> <p data-bbox="1098 636 1310 741"><i>D.K. Jain</i> D.K. JAIN, J</p> <p data-bbox="1066 801 1469 907"><i>Madan B. Lokur</i> MADAN B. LOKUR, J</p> <p data-bbox="435 913 759 996">OCTOBER 31, 2003 "5"</p>